

[*Translation*]

- (vi) Need to provide adequate financial assistance to the state Government of Rajasthan for rendering relief to victims of heavy rains in Kota, Bundi, Jhalawar and other areas of Rajasthan.

SHRI SHANTI DHARIWAL (Kota) : Mr. Deputy Speaker, Sir, in my constituency crops worth of crores of rupees have been destroyed, hundreds of people have been killed and thousands of houses have been washed away, due to heavy rains. In Kota city alone, more than 50 persons have died and more than 500 houses have been destroyed and movable property worth crores of rupees has been washed away in the floods.

Many ponds constructed in Kota at the time when it was a princely state, are in ruins due to the carelessness of the Administration and thousands of hectares of land is under 3 to 10 ft. of water. Hundreds of cattlehead have perished due to floods. Raw material worth crores of rupees has been lost in several factories. The District Administration has sought the assistance of several social organisations of Kota but that is completely inadequate. The State Government does not have the capacity to compensate even 10 or 20 per cent of the loss suffered in Kota, Bundi and Jhalawar districts.

Therefore, through you I request the Government of India, to give orders to the State Government to conduct a survey about the flood affected people of Kota, Bundi and Jhalawar Districts immediately. Central Government should provide financial help to the State Government to compensate the loss of life and property and also issue strict orders to the State Government to immediately shift flood prone colonies to other places. It should also be asked to provide financial help and loans to the poor people and to assist them in rebuilding their houses and for immediate repairs of damaged ponds, canals and roads.

[*English*]

- (vii) Need to settle the long-standing demands of Gramin Bank employees.

SHRI HANNAN MOLLAH (Ulu-beria) : Thousands of Gramin Bank employees have come to Delhi from different parts of the country to stage a *Dharna* at Boat Club today (29.7.1986) under the banner of All India Regional Rural Bank Employees Association to fulfil their long-standing demands. The demands include immediate structural change ensuring viability of Gramin bank equal pay for equal job, creation of negotiating forum, regularisation of messengers and promotion policy for officers etc.

Different study groups appointed by the government on Reserve Bank of India have highly appreciated the sincere efforts of Gramin Bank staff for the effective implementation of all Government programmes meant for rural poor. These banks are running in losses in spite of best results. They are known for service to the poor and reasons for loss are inbuilt Ethical norm of equal pay for equal job has been denied. To ensure viability and equal pay for equal job, let the structure be reorganised.

I urge upon the Government to take positive steps to fulfil their long standing demands negotiating with the representatives of All India Regional Rural Bank Employees Association and solve the problem in the interest of the rural poor.

- (viii) Need to amend the handloom reservation order to protect the silk powerloom industry and handloom industry in Karnataka.

SHRI V.S. KRISHNA IYER (Bangalore South) : The reservation of 22 items such as special sarees, dhotis and lungis with borders any other embellishments for handlooms has seriously affected the well being of nearly 75,000 powerloom operators in Bangalore district and other areas of the State which were providing employment to 15 lakh persons. Most of the exportable silk goods of Karnataka which have an excellent international demand are manufactured on powerlooms only.